

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 144 of 2013 &
IA No. 221 of 2013**

Dated : 19th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

M.P. Biomass Energy Developers Association Appellant(s)

Versus

**Madhya Pradesh Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s): Ms. Swapna Seshadri
Mr. Anand K Ganesan**

Counsel for the Respondent(s): Mr. C.K. Rai for R.1

ORDER

Mr. C.K. Rai the learned counsel has filed Vakalatnama on behalf of the Commission-Respondent No.1 today. It is represented that other Respondents have been served.

Post the I.A. No. 221 of 2013 for hearing on **04.09.2013**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt